India (NSDCI) came into effect in January, 2011. It is an amalgamation of ail relevant orders / notifications / instructions / circulars, etc. issued by this Ministry and defines the areas of responsibility of the various agencies involved in the promotion and development of sports. A Committee was constituted to study the existing sports governance frame work in the country, recent developments related to sports governance, international best practices, etc. and to make recommendations. Recommendations of the Committee include a minimum of 25% Board members from eminent athletes in any National Sports Federation (NSF). No decision has yet been taken on the recommendation of the Committee.

[15 July, 2019]

Standard of sports in India

2524. DR. ANIL AGRAWAL: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government is aware that the standard of sports in the country is not upto the mark;
 - (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by Government to improve the state of different sports in the country?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJIJU): (a) to (c) Improving standard of sports in the country is a continuing process. Sports being a State subject the responsibility for promotion of sports, including improving standard of sports, rests with the State/UT Governments. Central Government supports State/UT Governments in their efforts by providing assistance to National Sports Federations (NSFs) and running expert training facilities in Sports Authority of India (SAI) centres. Training facilities and financial support are provided to sportspersons under various schemes such as Khelo India, Assistance to National Sports Federations (NSFs) and SAI schemes. Khelo India scheme provides comprehensively for promotion of sports from scouting of talent at an early age and its nurturing to excellence at international level.

Promotion of sports among female students

2525. SHRI TIRUCHI SIVA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government has taken any steps to promote sports among girls in schools and colleges across the country;
 - (b) if so, the details thereof and if not, the reasons therefor, and

(c) the details of the allocated expenditure on such activities, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJIJU): (a) to (c) "Sports" being a State subject the responsibility of development of Sports, including among girls in schools and colleges across the country rests with the State/Union Territory (UT) Governments. Government of India supplements the efforts of State/UT Governments by providing financial assistance through National Sports Federations, training in Sports Authority of India (SAI) Centres and support under Khelo India Scheme. Khelo India Scheme *inter-alia* provides for bridging gaps in sports infrastructure. Sports Authority of India (SAI) also implements the Schemes of National Sports Talent Contest (NSTC) and Extension Centres of SAI Training Centres (STC)/Special Area Games (SAG) Centres with the aim of promoting sports. These schemes are applicable for all including girls schools and colleges. In financial year 2018-19 this Ministry spent ₹ 1297.39 crore for sports development details of which are as below:-

Sl. N	o. Name of scheme	Expenditure (₹ in crore)
1.	Development in sports Institutions	483.83
2.	Encouragement and Awards to Sportsperson	312.32
3.	Khelo India - National Programme for Development of Sports	501.24

Sports as a Fundamental Right

2526. SHRI K.C. RAMAMURTHY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that to harness inherent strengths in sports, there is a need to use sports as a tool for human resource development at par with health and education;
- (b) if so, whether any efforts in this direction have been made by the Ministry and, if so, the details thereof;
- (c) whether the Ministry is planning to make sports a Fundamental Right like Right to Education; and
 - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJIJU): (a) Sports and Physical Education are essential components of human resource development to promote good health, comradeship and a spirit of friendly competition, which, in turn, has positive impact on the overall development of personality.